

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1052  
ANSWERED ON:09.12.2003  
DECLINE IN CONVICTION RATE  
SULTAN SALAHUDDIN OWASI

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether it is a fact that conviction rate in the country has declined as reported in the Times of India dated 13.9.2003 under the caption 'Government data shows dip in conviction rate';

(b) if so, the details thereof;

(c) the name of States where conviction rate has decreased; and

(d) the steps taken or instructions given by the Union Government to States in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) & (b): As per the information compiled by National Crime Records Bureau, the conviction rate of total cognizable crime under IPC during the years 1999, 2000 and 2001 was 39.6, 41.8 and 40.8 respectively. The conviction rate showed a decline in the year 2001 as compared to the year 2000. The details of the conviction rate of total cognizable crime under IPC during the years 1999 to 2001 are given at Annexure-I.

(c) & (d): The conviction rate showed a declining trend from the year 1999 to year 2001 in the States of Assam and Gujarat. The conviction rate showed a decline in the year 2001 as compared to the year 2000 in the States of Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Orissa, Punjab, Tamil nadu, Uttar Pradesh, West Bengal, and the Union Territories of Chandigarh, Dadra & Nagar Haveli, Daman & Diu and Pondicherry. The Government have introduced the Criminal Law (Amendment) Bill, 2003 in the Rajya Sabha on 22nd August, 2003 which inter-alia proposes to insert a new section 164A in the code of Criminal Procedure, 1973 with a view to preventing the evil of witnesses turning hostile.

STATEMENT REFERRED TO IN ANSWER TO PARTS (a)&(b) OF THE LOK SABHA UNSTARRED QUESTION No.1052 9.12.2003 REGARDING "DECLINE IN CONVICTION RATE"

**ANNEXURE-I**

**CONVICTION RATE OF TOTAL IPC CRIMES DURING 1999-2001**

SL.No. STATE/UT 1999 2000 2001

1. ANDHRA PRADESH 35.9 32.6 37.8

2. ARUNACHAL PRADESH 45.6 50.7 56.1

3. ASSAM 28.9 21.1 19.7

4. BIHAR 19.1 19.9 23.1

5. CHHATTISGARH NA NA 55.3

6. GOA 21.3 17.6 18.8

7. GUJARAT 33.0 28.6 24.7

8. HARYANA 30.0 32.4 31.9

9. HIMACHAL PRADESH 28.0 29.2 21.8

10. JAMMU & KASHMIR 41.4 36.6 41.0

11.	JHARKHAND	NA	NA	27.1
12.	KARNATAKA	27.9	31.9	29.8
13.	KERALA	38.2	47.9	50.0
14.	MADHYA PRADESH	47.2	54.2	47.1
15.	MAHARASHTRA	15.7	12.6	13.1
16.	MANIPUR	27.3	30.8	59.6
17.	MEGHALAYA	43.1	29.5	30.2
18.	MIZORAM	93.6	77.5	84.9
19.	NAGALAND	90.3	76.0	81.2
20.	ORISSA	15.0	16.5	14.2
21.	PUNJAB	40.4	46.1	39.6
22.	RAJASTHAN	51.2	51.2	53.5
23.	SIKKIM	62.1	45.2	56.2
24.	TAMIL NADU	65.4	64.2	62.8
25.	TRIPURA	23.2	15.0	18.5
26.	UTTARANCHAL	NA	NA	52.9
27.	UTTAR PRADESH	50.4	55.0	54.9
28.	WEST BENGAL	16.3	22.6	17.4

TOTAL (STATES) 39.9 41.1 40.3

29.	A&N ISLANDS	28.8	27.6	51.1
30.	CHANDIGARH	57.6	56.3	45.7
31.	D&N HAVELI	30.2	45.6	22.1
32.	DAMAN & DIU	25.9	26.7	23.5
33.	DELHI	32.4	48.7	50.4
34.	LAKSHADWEEP	14.3	0.0	25.0
35.	PONDICHERY	86.0	91.9	85.8

TOTAL (UTs) 35.3 50.2 52.8

TOTAL (ALL - INDIA) 39.6 41.8 40.8